

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

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PETITION NUMBER

: TCP/336/ (IB)/2017

NAME OF THE PETITIONER(S)

: TAT CONSULTANCY SERVICE LTD

NAME OF THE RESPONDENT(S)

: DHANUSH TECHNOLOGIES LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

ORDER

Counsel for petitioner called but absent. On the last date of hearing, i.e. 24.07.2017, counsel for petitioner had stated that an Official Liquidator was appointed in another matter where the respondent is a party and sought time for placing a copy of the same. The Registry is directed to send notice to the petitioner for his appearance and submissions. Put up on 07.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy) Member (Judicial)